

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1261

ANSWERED ON:17.08.2012

SHORTAGE OF DOCTORS

Deshmukh Shri K. D.;Jeyadural Shri S. R.;Singh Kunwar Rewati Raman

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether All India Institute of Medical Sciences (AIIMS) like institutes and Central Government hospitals have been facing huge shortage of faculty for a long time;
- (b) if so, the details of the sanctioned posts in various Institutes/hospitals run by the Union Government and the number of posts vacant as on date, State/UT-wise;
- (c) the steps taken/being taken by the Government to fill up these vacant posts and stop brain drain of doctors;
- (d) whether Government proposes to reappoint retired doctors to meet the shortage of doctors; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Information is being collected and will be laid on the Table of the House.

(c): Insofar as action regarding filling up vacant posts is concerned, the information is being collected and would be laid on the Table of the House.

However, in order to arrest the brain drain in respect of doctors working under Government Sector, the following steps have been taken by the Central Government:

1. Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.
2. The age of superannuation of faculty of medical institutions has been enhanced to 65 years.
3. Assured Promotion Scheme for faculty of Central Government Institution has been revised to make it more beneficial
4. Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.

(d) & (e): The Medical Council of India, with the prior approval of the Central Government, has amended "Minimum Qualifications for Teachers in Medical Institutions Regulations, 1998" thereby enhancing age limit for appointment/extension/re-employment in-service against posts of teachers/dean/principal/director in medical colleges from 65 to 70 years.